

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 32**

**CP(IB)193/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.04.2024**

**NAME OF THE PARTIES:      STATE BANK OF INDIA V/s LEELA**  
**AMRITLAL JAIN**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Narpat Singh, Advocate i/b India Law LLP appeared for the Financial Creditor.
2. Mr. Manoj Mishra, Advocate appeared for the Personal guarantor.
3. Heard Counsel appearing for both sides and **Reserved for Order**

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna